


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 11/2017	-	Hearing	241/ 242	Mrs. S. Maheswari Vs Evershine Smelting Alloy Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	N.A ARJUN 8050324024	RESPONDENT-1 & 2	N.A Arjun.
2	ROSHAN JACOB 9538526919	PETITIONER	

Counsel for petitioner is present. PCS for respondents is present. Rejoinder is filed in respect of prayer No.3 in IA No.32/17. Counsel for petitioner also filed rejoinder to the reply of Respondents No.1 and 2.

Both the counsels requested time and list it on 21.07.2017. No further time will be given.

The Tribunal will hear prayer No.3 in IA No.32/17.


MEMBER (J)